

---

**Kornipati Aruna Kumari & Others Vs Palepogu Satish Kumar, S/O Ananda  
Rao And Others**

**Criminal Petition No: 6394 Of 2023**

---

**Court:** Andhra Pradesh High Court - Amaravati

**Date of Decision:** Oct. 29, 2024

**Acts Referred:**

Code Of Criminal Procedure, 1973 " Section 482#Protection Of Women From Domestic  
Violence Act, 2005 " Section 12(5)

**Citation:** (2024) 10 AP CK 0012

**Hon'ble Judges:** B V L N Chakravarthi, J

**Bench:** Single Bench

**Advocate:** J.V. Phaniduth, G Raju

**Final Decision:** Disposed Of

---

**Judgement**